

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 48/TT/2017

Subject : Determination of transmission tariff for 2 No. 400 kV line bays at Fatehpur 400/220 kV Sub-station under "Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS"

Date of Hearing : 25.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 18 others

Corrigendum to Record of Proceedings dated 25.7.2017

The date "1.11.2016" in para 3 shall be read as "30.11.2016".

2. The following sentence shall be added at the end of para 3:-

"The Commission directed NTPC to submit the status of commissioning of 400 kV line bays at Unchahar Switchyard of NTPC."

3. Para 4 (a) of RoP dated 25.7.2017 shall be read as follows:-

"a) Status of commissioning of 400 kV D/C Fatehpur-Unchahar transmission line."

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

